

Absorption of Volunteer Ticket Collectors

†1098. SHRIMATI KANAK LATA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Calcutta High Court and CAT have issued any directions for absorption of the employees who had worked as Volunteer Ticket Collectors (TC) in Eastern Railway;

(b) if so, the action taken in this regard so far and the number of Volunteer TCs who had worked in Eastern Railway and have since been regularised; and

(c) whether correspondence has been done by public representatives regarding examination of the said matter and absorption of Volunteer TCs?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): (a) and (b) No recent Court/CAT's direction has been received by Eastern Railway. However, as per earlier orders of CAT/Kolkata in 1980s, a total of 847 Volunteer Ticket Collectors, who were working had been regularized from time to time.

(c) Yes, Sir. A representation from General Secretary, National Union of Backward Classes, SCs and Minorities, West Bengal State Committee was received first on 17.8.2005. Pursuant to direction of Hon'ble High Court/Kolkata in WPCT No. 311/2010 (in OA. No. 118/2008 of Central Administrative Tribunal, Kolkata), the matter was examined and claim of applicant for regularization was rejected on merit by way of passing of a Speaking Order by General Manager, East Central Railway. The same was also conveyed to the candidates separately.

Survey of pending railway projects in Madhya Pradesh

†1099. SHRI MEGHRAJ JAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey work of the pending railway projects in Madhya Pradesh has been completed in respect of Jabalpur-Udaipura-Sagour line; Bhind-Lahar-Konch line and Urai-Mahoba line;

(b) if so, whether these projects have been found technically viable as per the report of the survey;

(c) whether these projects have been accorded sanction by the Government; and

(d) if so, the time-frame set to complete these projects and if not, the reasons therefor?

†Original notice of the question was received in Hindi.